

ITEM NO. 102

COURT NO.11

SECTION IIA

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 429 OF 2002

CHAMPABEN GOVINDBHAI

Appellant (s)

VERSUS

POPATBHAI MANILAL AND ORS

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned Judgment and office report)

Date: 03/03/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN

HON'BLE MR. JUSTICE R.M. LODHA

For Appellant(s) Mr. Chinmoy Khaldkar, Adv.

Mr. Vimal Chandra S. Dave, Adv.

For Respondent(s)

Mr. Bimal Roy Jad, Adv.

Ms. Mamta Tushir, Adv.

Ms. Hemantika Wahi, Adv.

UPON hearing counsel the Court made the following
ORDER

Learned counsel for the appellant prays for time to go through
the original record. At request, adjourned by four weeks.

[Charanjeet Kaur]
Court Master

[Vijay Dhawan]
Court Master